

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
IB-711/ND/2018
IA/2714/2023

IN THE MATTER OF:

M/s. Puneet Steels & Alloys Pvt. Ltd.

.....Applicant

Vs.

Ideal Printographics Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 10.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Ahsan Ahmad, Mr. Naimish Tewari, Mr. Rajiv
Ranjan, Mr. Animesh Kumar, Advs.

ORDER

IA/2714/2023:-

This is an application filed under Section 54 of IBC, 2016. Heard the submission made by Ld. Counsel on behalf of the Petitioner. Despite notices, no one is present on behalf of the RoC and Income Tax Department. On the previous occasions also no one had appeared on their behalf. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)